In the case of war service candidates appointed against temporary vacancies, completed years of service rendered between 3rd September 1939 and 1st April 1946 in the Armed Forces and completed years of other war service, rendered between 3rd September 1939 and 1st April 1946 in posts carrying scales of pay equal to or higher than those attached to the temporary posts to which they were appointed, were taken mto account for fixation of initial pay in the civil posts.

ARRESTS FOR SMUGGLING OF GOLD AT JAMNAGAR

- •197. SHRI V. K. DHAGE: Will the Minister of FINANCE be pleased to •tate:
- (a) the number of persons arrested at Jamnagar on or about the 29th June 1957 for smuggling gold; and
- (b) the quantity of the smuggled gold recovered from them?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Only one person was arrested at Jamnagar by the Customs Department on the 30th June 1957 as he was suspected to be involved in gold muggling.

(b) No gold was recovered from Um.

FORGERY OF CURRENCY NOTES AND CURRENCY NOTES STOLEN FROM NASIK

- *198. SHRI S. C. DEB: Will the Minister of FINANCE be pleased to •tate:
- (a) whether it is a fact that a deep-rooted organisation of currency notes forgers has been unearthed by the police recently; if so, how many arrests have so far been made in this connection; and
- (b) what is the value of the currency notes stolen recently from Ifasik?

THE DEPUTY MINISTER or FINANCE (SHRI B. R. BHAGAT): (a) and (b). Certain allegations are under police investigation and it will not be in the public interest to disclose, at this stage, the facts of the case and the nature of investigation.

•199 and *200. [Withdrawn.]

INSTRUCTIONS TO BANKS FOR RESTRICT, ING ADVANCES AGAINST FOODGRAINS

- •201. SHRI M. VALIULLA: Will the Minister of FINANCE be pleased to state:
- (a) whether the Reserve Bank of India has issued any directions to banks in the country to restrict advances against foodgrains; and
- (b) if so, the extent to which such advances have been restricted?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir.

(b) The latest directive, which was issued to all scheduled and three non-scheduled banks, prohibits the grant of fresh advances to individual parties in excess of Rs. 50,000; it also requires banks to raise existing margins for all advances against foodgrains by 5 per cent, and to bring the margins up to a minimum of 40 per cent, in any case. The banks are required to regulate the advances against foodgrains in such a manner that commencing from July 12, and every week thereafter the aggregate level of advances in respect of paddy and rice does not exceed 66-2/3 per cent, and in respect of other foodgrains 75 per cent, of the level in the corresponding week in 1956.

RETIRED CLASS I OR CLASS II OFFICERS EMPLOYED IN PRIVATE FIRMS WITH WHICH THEY HAD OFFICIAL DEALINGS

- *202. SHRI J. H. JOSHI: Will the Minister of Home Affairs be pleased to state:
- (a) whether Government have obtained any information about Class

I or Class II service officers 'who have on their retirement accepted employment with private firms with which; they had official dealings while in j service during 1956-57; and

(b) if so, what is the number of j such retired officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The Information is being collected and will be laid on the Table of the House as soon as it is available.

संदूल डिटेब्टिव ट्रेनिंग स्कूल

*२०३. श्री राम सहाय : क्या गृह-कार्य मंत्री थह बताने की कृपा करेंगे कि :

- (क) क्या कलकत्ते में सेंद्रल डिटेक्टिव ट्रेनिंग स्कूल ने कार्य ग्रारम्भ कर दिया है ;
- (ख) यदि ऐसा है, तो उसमें प्रशिक्षण के लिए किन-किन स्थानों से प्रशिक्षणार्थियों को चुना गया है;
- (ग) उनको प्रशिक्षण देने के लिए जिन शिक्षकों को रखा गया है, उनकी क्या योग्यताएं हैं; और
- (घ) क्या वहां विदेश में शिक्षा पाया हुआ कोई शिक्षक रखा गया है ?

t [CENTRAL DETECTIVE TRAINING SCHOOL

- ♦203. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Central Detective Training School has started functioning at Calcutta;
- (b) if so, the places from which trainees have been selected for being trained there;
- (c) what are the qualifications of the instructors who have been appointed to train them; and
- (d) whether any instructor trained in any foreign country has been appointed there?]

्राह-तार्यं मंत्राह्य के राज्य संत्री (औ बी० एन० द.त.२) : (क) स्कूल की स्थापना हो गई है और वह शीध्र ही पुलिस ग्रिथिकारियों को ट्रेनिंग देना ग्रारम्भ कर देगा ।

- (ख) एक विवरण सभा-पटल पर रख विया गया है जिसमें राज्यों के लिए रखे गये स्थानों की स्थिति दी हुई है। [बेलिए परि-शिष्ट १८, अनुपत्र संस्था ४०]
- (ग) एक विवरण सभा-पटल पर रख दिया गया है । [देखिए परिकिष्ट १६, ग्रनुपत्र संख्या ४१]
- (ग) स्कूल के शिज़कों में से छु: ने बिदेशों में शिज़ा पाड़ है।

TCTHE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The school has been set up and it will soon start training of police officers.

- (b) A statement is placed on the Table of the House showing the allocation of seats. [See Appendix XVIII, Annexure No. 40.]
- (c) A statement is placed on the Table of the House. [See Appendix XVIII, Annexure No. 41.]
- (d) Six members of the instructional staff of the School have had training in foreign countries.]

SYSTEM OF VOTING BY MARKING THE BALLOT PAPER

*204. Shri DEOKINANDAN NARA-YAN: Will the Minister of Law be pleased to state the reasons for adopting the system of voting by marking the ballot paper for future general elections?

THE MINISTER OF LAW (SHRI A. K. SEN): The new rule 41-A in the Representation of the People (Conduct of Elections and Election